

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3219
TO BE ANSWERED ON 03.08.2017

HOUSEHOLDS COVERED UNDER MGNREGS

3219. SHRI BHARAT SINGH:
SHRIMATI MAUSAM NOOR:
SHRI MANSHANKAR NINAMA:
SHRIMATI NEELAM SONKER:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of households covered under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as on January, 2017 State/ UT-wise;
- (b) the number of rural families in the country during each of the last three years and the current year, State/UT-wise including Uttar Pradesh;
- (c) the number of people who are provided job cards under MGNREGS along with the mandays specified therein, State/ UT-wise;
- (d) the average number of days guaranteed to each household per month during the last year, State/UT-wise;
- (e) the number of workers who were provided employment for 100 days under MGNREGS during the period, State/UTwise;
- (f) the number of workers provided unemployment allowance who were not allotted 100 days of employment under the said scheme, during the period, State/ UT-wise and year-wise; and
- (g) whether the Government propose to take any steps to enhance employment opportunities under MGNREGS and if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): State/UT-wise details of cumulative number of household issued job cards under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as on 28 July, 2017 is given at **Annexure-I**.

(b): The Ministry of Rural Development got conducted the Socio Economic and Caste Census 2011 (SECC 2011) across the country, through the States/UTs to collect information on socio and economic status of rural households to allows ranking of households based on their socio economic status. As per the SECC 2011, state/UT-wise details of rural households including Uttar Pradesh are given in **Annexure-II**.

(c): State/UT-wise number of registered workers under the MGNREGS since inception (as on 28.07.2017) is given at **Annexure-III**.

(d): State/UT-wise number of average days of employment provided per household under the MGNREGS during the last financial year 2016-17 is given at **Annexure-IV**.

(e): State/UT-wise number of households completed 100 days of employment under the MGNREGS during the last financial year 2016-17 is given at **Annexure-V**.

(f): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme which provides for at least 100 days of guaranteed wage employment in every Financial Year to every rural household whose adult members volunteer to do unskilled manual, on demand.

(g): The Government is actively engaged with the State Government in establishing systems that ensure provision of work as per demand. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGS, all States/UTs have been requested for the following:

- (i) to initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act.
- (ii) to expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered.
- (iii) to organise Rozgar Divas periodically to capture latent demand under the programme and to disseminate awareness about other provisions of the Act.
- (iv) to prepare plans in a participatory mode and approve them in the Gram Sabha.
- (v) to prepare realistic labour budget by the State.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 3219 dated 03.08.2017.

S. No	States	Cumulative number of household issued jobcards*
1	ANDHRA PRADESH	86.01
2	ARUNACHAL PRADESH	2.11
3	ASSAM	41.43
4	BIHAR	143.86
5	CHHATTISGARH	36.55
6	GOA	0.33
7	GUJARAT	34.32
8	HARYANA	8.50
9	HIMACHAL PRADESH	11.84
10	JAMMU AND KASHMIR	10.88
11	JHARKHAND	38.85
12	KARNATAKA	53.18
13	KERALA	32.33
14	MADHYA PRADESH	63.26
15	MAHARASHTRA	81.04
16	MANIPUR	5.40
17	MEGHALAYA	5.02
18	MIZORAM	1.90
19	NAGALAND	4.28
20	ODISHA	61.47
21	PUNJAB	12.81
22	RAJASTHAN	95.05
23	SIKKIM	0.79
24	TAMIL NADU	77.98
25	TELANGANA	57.50
26	TRIPURA	6.04
27	UTTAR PRADESH	145.71
28	UTTARAKHAND	10.43
29	WEST BENGAL	123.36
30	ANDAMAN AND NICOBAR	0.36
31	DADRA & NAGAR HAVELI	0.04
32	DAMAN & DIU	0.00
33	LAKSHADWEEP	0.08
34	PUDUCHERRY	0.62
	Total	1253.33

***as on 28/07/2017**

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No. 3219 dated 03.08.2017.

As per the SECC 2011, Number of rural households

S. No.	States/ UTs Name	Rural Households
1	ANDAMAN & NICOBAR ISLANDS	68481
2	ANDHRA PRADESH	9344180
3	ARUNACHAL PRADESH	201842
4	ASSAM	5743835
5	BIHAR	17829066
6	CHANDIGARH	15657
7	CHHATTISGARH	4540999
8	DADRA & NAGAR HAVELI	45352
9	DAMAN AND DIU	31795
10	GOA	220731
11	GUJARAT	6920473
12	HARYANA	2969509
13	HIMACHAL PRADESH	1263756
14	JAMMU & KASHMIR	1601606
15	JHARKHAND	5044234
16	KARNATAKA	8048664
17	KERALA	6319215
18	LAKSHADWEEP	10929
19	MADHYA PRADESH	11288946
20	MAHARASHTRA	13841960
21	MANIPUR	448163
22	MEGHALAYA	485897
23	MIZORAM	111626
24	NAGALAND	284310
25	NCT OF DELHI	1051097
26	ODISHA	8677551
27	PUDUCHERRY	115249
28	PUNJAB	3269467
29	RAJASTHAN	10223073
30	SIKKIM	88723
31	TAMILNADU	10088119
32	TELANGANA	5643739
33	TRIPURA	697062
34	UTTAR PRADESH	26015544
35	UTTARAKHAND	1479742
36	WEST BENGAL	15756750
	ALL INDIA	179787342

Annexure-III referred in reply to part (c) of Lok Sabha Unstarred Question No. 3219 dated 03.08.2017.

Sl No	States	Number of registered workers*
1	ANDHRA PRADESH	176.55
2	ARUNACHAL PRADESH	4.70
3	ASSAM	73.31
4	BIHAR	226.37
5	CHHATTISGARH	90.16
6	GOA	0.47
7	GUJARAT	83.45
8	HARYANA	15.91
9	HIMACHAL PRADESH	22.41
10	JAMMU AND KASHMIR	20.51
11	JHARKHAND	78.45
12	KARNATAKA	138.15
13	KERALA	50.39
14	MADHYA PRADESH	164.68
15	MAHARASHTRA	206.11
16	MANIPUR	10.11
17	MEGHALAYA	10.66
18	MIZORAM	3.85
19	NAGALAND	7.22
20	ODISHA	163.57
21	PUNJAB	21.85
22	RAJASTHAN	230.26
23	SIKKIM	1.31
24	TAMIL NADU	116.77
25	TELANGANA	129.82
26	TRIPURA	11.16
27	UTTAR PRADESH	220.82
28	UTTARAKHAND	18.32
29	WEST BENGAL	285.24
30	ANDAMAN AND NICOBAR	0.54
31	DADRA & NAGAR HAVELI	0.14
32	DAMAN & DIU	0.00
33	LAKSHADWEEP	0.16
34	PUDUCHERRY	1.40
	Total	2584.78

*as on 28/07/2017

Annexure-IV referred in reply to part (d) of Lok Sabha Unstarred Question No. 3219 dated 03.08.2017.

S. No.	States	Average days of employment provided per household (FY: 2016-17)
1	ANDHRA PRADESH	52
2	ARUNACHAL PRADESH	42
3	ASSAM	30
4	BIHAR	38
5	CHHATTISGARH	42
6	GOA	19
7	GUJARAT	38
8	HARYANA	30
9	HIMACHAL PRADESH	45
10	JAMMU AND KASHMIR	51
11	JHARKHAND	41
12	KARNATAKA	50
13	KERALA	47
14	MADHYA PRADESH	40
15	MAHARASHTRA	49
16	MANIPUR	23
17	MEGHALAYA	68
18	MIZORAM	89
19	NAGALAND	70
20	ODISHA	38
21	PUNJAB	29
22	RAJASTHAN	56
23	SIKKIM	68
24	TAMIL NADU	64
25	TELANGANA	42
26	TRIPURA	80
27	UTTAR PRADESH	31
28	UTTARAKHAND	43
29	WEST BENGAL	40
30	ANDAMAN & NICOBAR	30
31	DADRA & NAGAR HAVELI	0
32	DAMAN & DIU	0
33	LAKSHADWEEP	14
34	PUDUCHERRY	17
	National average	46

Annexure-V referred in reply to part (e) of Lok Sabha Unstarred Question No. 3219 dated 03.08.2017.

S. No.	States	Number of households completed 100 days of employment in financial year 2016-17
1	ANDHRA PRADESH	580446
2	ARUNACHAL PRADESH	46
3	ASSAM	11507
4	BIHAR	14815
5	CHHATTISGARH	172906
6	GOA	33
7	GUJARAT	8244
8	HARYANA	2460
9	HIMACHAL PRADESH	11087
10	JAMMU AND KASHMIR	35805
11	JHARKHAND	37163
12	KARNATAKA	196782
13	KERALA	113188
14	MADHYA PRADESH	141055
15	MAHARASHTRA	167855
16	MANIPUR	3
17	MEGHALAYA	86492
18	MIZORAM	56528
19	NAGALAND	182
20	ODISHA	35854
21	PUNJAB	3511
22	RAJASTHAN	427308
23	SIKKIM	8442
24	TAMIL NADU	1320602
25	TELANGANA	173987
26	TRIPURA	116620
27	UTTAR PRADESH	41590
28	UTTARAKHAND	25573
29	WEST BENGAL	199734
30	ANDAMAN & NICOBAR	225
31	DADRA & NAGAR HAVELI	0
32	DAMAN & DIU	0
33	LAKSHADWEEP	0
34	PUDUCHERRY	0
	Total	3990043